NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 191/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Four Sight Hospitality Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Rohit, CS

Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsel for Income

Tax Department

Mr. Manish Raj, ROC

ORDER

Ld. Counsel appearing for the Income Tax Department as well as ROC pray for some time to file the reply.

Let the same be filed.

To come up on 21st December, 2017.

(S. K. Mohapatra) Member (T) (Ina Malhotra) Member (J)